

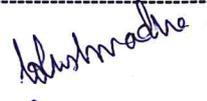
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 141/BB/17	-	Admission	Rule-6 of IB	S.N. Plumbing Pvt. Ltd. Vs AIGL Properties Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<sup>Adv</sup> Shradha Agrawal	Petitioner	
2.	KOMAL JAIN	"	
3.	PRATIKSHA NAGAYACH, ADVOCATE 9686628079	RESPONDENT	

**ORDER**

Counsel for Petitioner is present. Argas Partners filed vakallat for Corporate Debtor for filing objections, if any. The Counsel for the Petitioner stated before the Tribunal that the revised fee claimed by the IRP is submitted to the Tribunal. For hearing on the fee structure of IRP filed by the Petitioner Company. List it on 15.01.2018. Counsel for Respondent is directed to serve copies of objection well in time before the date of next hearing on the Counsel for Petitioner.

  
Member (T)

  
Member (J)